

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 253 OF 2019

Dated: 17th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

GMR Power Corporation Limited

.... Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) : Sanjeev K. Kapoor
Divya Chaturvedi

Counsel for the Respondent(s) : S. Vallinayagam for R-2

ORDER

Rejoinder shall be filed within two weeks.

List the matter on **10.12.2019**

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK